

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 351 of 2020

IN THE MATTER OF:

**Earth Gracia Buildcon Pvt. Ltd.
Through its RP - Ms. Manisha Rawat**

...Appellant.

Versus

**Earth Infrastructure Ltd.
Through its RP – Mr. Akash Singhal**

...Respondent.

Present:

For Appellant: Mr. Sandeep Bisht, Advocate.

For Respondent: Mr. Dhruv Gupta, RP

**Mr. Ashish Makhija and Ms. Aakanksha Vasudeva,
Advocates.**

**ORDER
(Virtual Mode)**

01.04.2021 This matter may not be listed before the Bench in which
Hon'ble Mr. Justice A.I.S. Cheema is a member.

Tentatively, post this matter to **7th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**